

ORISSA HIGH COURT

FILING REPORT AS ON :31/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBP/000037/2023	RAJENDER SINGH VS UNION OF INDIA	JYOTIRMAYA PRASAD BEHERA VS	// (//
2	BLAPL/0006177/2023	DIPU NAIK VS STATE OF ODISHA	ADITI HOTA VS	TALCHER TOWN /149 /2022 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Anugul) GR/0000488/2022
3	BLAPL/0006178/2023	DIPU NAIK VS STATE OF ODISHA	ADITI HOTA VS	TALCHER TOWN /827 /2022 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Anugul) GR/0002620/2022
4	BLAPL/0006179/2023	ARUN KHATOI VS STATE OF ODISHA	MAHES DAS VS	G.UDAYAGIRI /59 /2023 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000059/2023
5	BLAPL/0006180/2023	RAMESH CHANDRA MOHANTY VS STATE OF ODISHA	SATYA MOHAPATRA VS	NIALI /33 /2017 2ND ADJ,CUTTACK(Cuttack) ST/0000034/2023
6	BLAPL/0006181/2023	PRAHALLAD BEHERA@LUTU VS STATE OF ODISHA	MANORANJAN PADHI VS	BARAMBA /171 /2021 SPECIAL JUDGE,ATHGARH(Cuttack) Spl/0000004/2021
7	BLAPL/0006182/2023	BIDYADHAR NAIK VS STATE OF ODISHA	NRUSINGHA NANDA MAHAPATRA VS	JAGANNATHA PRASAD /515 /2022 ADHOC ADDL.DIST. AND SESSIONS JUDGE (FTSC), BERHAMPUR(Ganjam) Spl/0000202/2022
8	BLAPL/0006183/2023	RABINDRA SAHOO @ BAPUN VS STATE OF ODISHA	BIJAYALAXMI TRIPATHY VS	KHANDAGIRI P.S. /204 /2023 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha) TR/0000257/2023
9	BLAPL/0006184/2023	KANHA ORAM VS STATE OF ODISHA	BIKASH KUMAR DASH VS	RAIRAKHOL /115 /2023 ADDL.SESSIONS JUDGE CUM SPL JUDGE, RAIRAKHOL(Sambalpur) TR/0000016/2023
10	BLAPL/0006185/2023	KANHA NAIK @ KANHA NAYAK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /271 /2023 1ST ADJ CUM SPL.JUDGE,KHURDA(Khordha) TR/0000050/2023
11	BLAPL/0006186/2023	MOHAN SWAIN VS STATE OF ODISHA	PVS NANAJI ACHARY VS	BORIGUMMA /108 /2022 SPECIAL JUDGE,JEYPORE(Koraput) Spl/0000442/2023

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12	BLAPL/0006187/2023	KAMAL LOCHAN BEHERA VS STATE OF ODISHA	ASIT KUMAR JENA VS	ORKEL /34 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000033/2023
13	BLAPL/0006188/2023	GADADHAR BEHERA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	PATTAPUR (ASKA) /172 /2022 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(Ganjam) Spl/0000048/2022
14	BLAPL/0006189/2023	MD. FIROZ KHAN VS STATE OF ODISHA	BISWA RANJAN DAS VS	//0 1ST A.D.J.,BERHAMPUR(Ganjam) 2(A)CC/0000055/2023
15	BLAPL/0006190/2023	SAMARA BADANAYAK VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	MACHHKUND /127 /2021 ADDL.SESIONS JUDGE CUM SPECIAL JUDGE,KORAPUT(Koraput) TR/0000112/2021
16	BLAPL/0006191/2023	PUTUKU SWAIN VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	JODA /358 /2022 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kendujhar) GR/0001036/2022
17	BLAPL/0006192/2023	SUJAYA MALLICK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	//0 1ST ADJ CUM SPL.JUDGE,KHURDA(Khordha) TR/0000070/2022
18	BLAPL/0006193/2023	JUISAN NAYAK VS STATE OF ODISHA	DEBASIS MISHRA VS	//0 SPECIAL JUDGE,NAYAGARH(Nayagarh) Spl/0000026/2023
19	BLAPL/0006194/2023	ALOK BANCHHOR VS STATE OF ODISHA	DIPTI REKHA NANDA VS	LAIKERA /41 /2023 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA(Jharsuguda) CT/0000287/2023
20	BLAPL/0006195/2023	AMAR KUMAR MALLIK VS STATE OF ODISHA	DEBASIS MISHRA VS	//0 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha) TR/0000266/2023
21	BLAPL/0006196/2023	MAKUNDA @ MAKU KARIGARA VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /278 /2023 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Anugul) GR/0000528/2023
22	BLAPL/0006197/2023	DEBARAJ DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	GOCHHAPADA /26 /2023 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000012/2023
23	BLAPL/0006198/2023	SADAM HUSSAIN	RAJIB LOCHAN PATNAIK	NANDAPUR /25 /2023

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		VS	VS	ADDL.SESIONS JUDGE CUM SPECIAL JUDGE,KORAPUT(Koraput)
24	BLAPL/0006199/2023	STATE OF ODISHA BANABASI BEHERA @ BANU	SURYAKANTA DWIBEDI	TR/0000035/2023 DARINGBADI /85 /2023
		VS	VS	SPECIAL JUDGE, PHULBANI(Kandhamal)
25	BLAPL/0006200/2023	STATE OF ODISHA BHARATI MAJHI	MANAS KUMAR CHAND	Spl/0000025/2023 NIRAKARPUR /95 /2023
		VS	VS	J.M.F.C,TANGI(Khordha)
26	BLAPL/0006201/2023	STATE OF ODISHA ASHOK SAHU	DEBA KUMAR RATH	GR/0000277/2023 BHARATPUR PS /188 /2023
		VS	VS	DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha)
27	BLAPL/0006202/2023	STATE OF ODISHA BIKRAM BARIK	ABHAS MOHANTY	TR/0000250/2023 LAXMISAGAR P.S. /129 /2023
		VS	VS	DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha)
28	BLAPL/0006203/2023	STATE OF ODISHA SUBASH SAHOO	ABHAS MOHANTY	TR/0000177/2023 / /0
		VS	VS	2ND ADJ CUM SPL JUDGE,BHUBANESWAR(Khordha)
29	BLAPL/0006204/2023	STATE OF ODISHA PRASHANT TIWARI	ASIT KUMAR JENA	TR/0000050/2023 KALIMELA /102 /2023
		VS	VS	SPECIAL JUDGE,MALKANGIRI(Malkangiri)
30	BLAPL/0006205/2023	STATE OF ODISHA MRITYUNJAY MISTRY	ASIT KUMAR JENA	Spl/0000121/2023 KALIMELA /87 /2023
		VS	VS	SPECIAL JUDGE,MALKANGIRI(Malkangiri)
31	BLAPL/0006206/2023	STATE OF ODISHA BABU@SK. SAHABUDDIN	ASIT KUMAR JENA	Spl/0000113/2023 JATNI P.S. /8 /2023
		VS	VS	JMFC, JATNI(Khordha)
32	BLAPL/0006207/2023	STATE OF ODISHA MITHUN DHALI	ASIT KUMAR JENA	GR/0000010/2023 KALIMELA /87 /2023
		VS	VS	SPECIAL JUDGE,MALKANGIRI(Malkangiri)
33	BLAPL/0006208/2023	STATE OF ODISHA PRAKASH CHANDRA SINGH	ASIT KUMAR JENA	Spl/0000113/2023 JATNI P.S. /8 /2023
		VS	VS	JMFC, JATNI(Khordha)
34	BLAPL/0006209/2023	STATE OF ODISHA KUNU PRADHAN	PRAVAT KUMAR NAYAK	GR/0000010/2023 CHHENDIPADA /173 /2021
		VS	VS	SPECIAL JUDGE (POCSO), ANGUL(Anugul)

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35	BLAPL/0006210/2023	STATE OF ODISHA DR.SANGRAM KESHARI PATTANAİK VS	RAVI SHANKAR SAMAL VS	Spl/0000033/2021 BADAMBADI /183 /2023 J.M.F.C,CUTTACK(Cuttack)
36	BLAPL/0006211/2023	STATE OF ODISHA ASHOK KUMAR BAL VS	SANJIT KUMAR DAS VS	GR/0000369/2023 BADACHANA /150 /2022 DIST.& SESSIONS JUDGE,JAJPUR(Jajapur)
37	BLAPL/0006212/2023	STATE OF ODISHA RAGHUMANI PANGI@PANGI RAGHUMANI VS	RAJIB LOCHAN PATTNAİK VS	CT/0000006/2023 NANDAPUR /131 /2022 ADDL.SSESSIONS JUDGE CUM SPECIAL JUDGE,KORAPUT(Koraput)
38	BLAPL/0006213/2023	STATE OF ODISHA CHANDRA KHASALA@CHANDRA KHOSLA VS	SATYABRATA MOHANTY (1) VS	TR/0000144/2022 BOIPARIGUDA /128 /2022 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Koraput)
39	BLAPL/0006214/2023	STATE OF ODISHA KHAJA @ BADRI @ KANHU MALLICK VS	DALIRANI BEHURAY VS	GR/0000641/2022 UDALA /20 /2023 S.D.J.M.-CIVIL JUDGE (JD),UDALA(Mayurbhanj)
40	BLAPL/0006215/2023	STATE OF ODISHA BULU @ SURATHA JENA VS	NIROD KUMAR SAHU VS	CT/0000054/2023 BRAHMAGIRI /43 /2019 2ND A.D.J.,PURI(Puri)
41	BLAPL/0006216/2023	STATE OF ODISHA KHAJA @ KANHU MALLICK VS	DALIRANI BEHURAY VS	ST/0000002/2020 BERHAMPUR /2 /2023 () //
42	BLAPL/0006217/2023	STATE OF ODISHA PRADEEP KUMAR BALIARSINGH VS	SRIKANTA PANDA VS	NAYAPALLI P.S. /123 /2023 () //
43	BLAPL/0006218/2023	STATE OF ODISHA JITENDRA NAIK VS	AMULYA RATNA PANDA VS	BAISINGA /97 /2023 J.M.F.C., BETANATI(Mayurbhanj)
44	BLAPL/0006219/2023	STATE OF ODISHA PARESH PUTA VS	SURYAKANTA DWIBEDI VS	CT/0000296/2023 KHAPRAKHOL /60 /2023 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH(Balangir)
45	BLAPL/0006220/2023	STATE OF ODISHA SRIDHAR NUNDRUKA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	GR/0000301/2023 AMBADOLA /4 /2023 J.M.F.C.,BISSAM CUTTACK(Rayagada) GR/0000023/2023

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46	BLAPL/0006221/2023	DILIP KUMAR CHANDAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	BALLIGUDA /72 /2023 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000024/2023
47	BLAPL/0006222/2023	SUSANTA BUDA VS STATE OF ODISHA	DIPTIREKHA NANDA VS	JHARSUGUDA /213 /2022 ASST SESSIONS JUDGE, JHARSGUDA(Jharsuguda) CT/0000044/2022
48	BLAPL/0006223/2023	MUNAF MEHMOOD SEIKH VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	MACHHKUND /33 /2023 () //
49	BLAPL/0006224/2023	DILLIP ROUT VS STATE OF ODISHA	RABINDRA NATH PANDA VS	/ /0 () //
50	BLAPL/0006225/2023	KRUSHNA CHANDRA PRADHAN VS STATE OF ODISHA	ANITA SAHOO VS	KHANDAPARA /14 /2023 () //
51	BLAPL/0006226/2023	JEET @ JHULANA SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	K.NUAGAON /180 /2022 () //
52	BLAPL/0006227/2023	AJIT KUMAR NAYAK @ AJU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BADABAZAR /93 /2023 () //
53	BLAPL/0006228/2023	KRUSHNA CHANDRA PRADHAN VS STATE OF ODISHA	ANITA SAHOO VS	KHANDAPARA /302 /2022 () //
54	BLAPL/0006229/2023	GOURAB SHARMA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BARGARH /44 /2023 () //
55	BLAPL/0006230/2023	KISHOR @ KISHORE CHOUDHURY VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 () //
56	BLAPL/0006231/2023	KRUSHNA CHANDRA PRADHAN VS STATE OF ODISHA	ANITA SAHOO VS	KHANDAPARA /13 /2023 () //
57	BLAPL/0006232/2023	SANYASI BINDHANI@SUNIL	SURYAKANTA DWIBEDI	BALLIGUDA /83 /2023

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		VS	VS	()
58	BLAPL/0006233/2023	STATE OF ODISHA TUSHAR DAS	BIDESHI KUMAR GHADEI	// MAHILA P.S. BUXIBAZAR /66 /2023
		VS	VS	()
59	BLAPL/0006234/2023	STATE OF ODISHA TUKUNA SOY	SUDHANSU SEKHAR PANDA	// CHOUDWAR /17 /2022
		VS	VS	()
60	CMAPL/000415/2023	STATE OF ODISHA TAPASWINI PRADHAN	ADV.	//
		VS	VS	()
61	CMP/0000616/2023	D.M., NATIONAL INSURANCE CO. LTD. PRABHAKAR RAO	AMIT PRASAD BOSE	//
		VS	VS	CIVIL JUDGE (SD),KORAPUT(Koraput)
62	CMP/0000617/2023	THATI AKSHARA IMPERIAL COLLEGE, BARGARH	VIJAY KAR	CS/0000137/2019 //
		VS	VS	A.D.J.,BARGARH(Bargarh)
63	CMP/0000618/2023	TIKESWAR SETH SUNDARI DAS	RAM CHANDRA MOHANTY	Fao/0000004/2018 //
		VS	VS	CIVIL JUDGE (SD),2ND COURT,CUTTACK(Cuttack)
64	CMP/0000619/2023	TIKILATA DAS PRABHAKAR RAO	AMIT PRASAD BOSE	CS/0001271/2016 //
		VS	VS	CIVIL JUDGE (SD),KORAPUT(Koraput)
65	CMP/0000620/2023	THATI AKSHARA BABAJI MOHAPATRA	RABINDRA NATH PRUSTY	CS/0000137/2019 //
		VS	VS	CIVIL JUDGE (SD),BHUBANESWAR(Khordha)
66	CONTC/0003732/2023	SUSAMA JETHI LEENA MISHRA	RABI NARAYAN BEHERA	CS/0001726/2017 //
		VS	VS	()
67	CONTC/0003733/2023	DR. LOPAMUDRA NAYAK, ADDL. TAHASILDAR, BBSR LEENA MISHRA	RABI NARAYAN BEHERA	// //
		VS	VS	()
68	CONTC/0003734/2023	DR. LOPAMUDRA NAYAK, ADDL. TAHASILDAR, BBSR SURENDRANATH BEHERA	ADV	// //
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		ANU GARG, I.A.S.		//
69	CONTC/0003735/2023	SWARUP KUMAR DALAI VS	ADV VS	// 0
		ANU GARG, I.A.S.		//
70	CONTC/0003736/2023	PRAFULLA KUMAR SAHU VS	ADV VS	// 0
		ANU GARG, I.A.S.		//
71	CONTC/0003737/2023	GIRISH KUMAR MISHRA VS	ADV VS	// 0
		DR. UDDHABA CHANDRA MAJHI, REGISTRAR OF COOPERATIVE SOCIETIES, ODISHA		//
72	CONTC/0003738/2023	DIBAKAR NAYAK VS	ADV VS	// 0
		SANJIB KUMAR CHADHA, I.F.S.		//
73	CONTC/0003739/2023	BIPIN BIHARI NAYAK VS	ADV VS	// 0
		ANU GARG, I.A.S.		//
74	CONTC/0003740/2023	KARTIKESWAR SAHU VS	ADV. VS	// 0
		S. ASWASTHY, COMMNR. CUM SECY., S AND ME DEPT., BBSR		//
75	CONTC/0003741/2023	GOBINDA CHANDRA PRADHAN VS	ADV. VS	// 0
		S. ASWASTHY, COMMNR. CUM SECY., S AND ME DEPT., BBSR		//
76	CONTC/0003742/2023	ANJANA KUMAR DASH VS	ADV. VS	// 0
		S. ASWASTHY, COMMNR. CUM SECY., S AND ME DEPT., BBSR		//
77	CONTC/0003743/2023	DURYODHAN KARMI VS	ADV. VS	// 0
		PRADEEP KUMAR DASH, DIRECTOR OF SECONDARY EDUCATION, ODISHA, BBSR.		//
78	CONTC/0003744/2023	ARUNDHATI SAHU VS	ADV. VS	// 0
		S. ASWASTHY, COMMNR. CUM SECY., S AND ME DEPT., BBSR		//
79	CONTC/0003745/2023	TAPAN KUMAR PARIDA VS	ADV. VS	// 0
		P.V.BARMA, REGIONAL PROVIDENT FUND COMMNR., BHABISYANIDHI BHAWAN, BBSR		//

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80	CONTC/0003746/2023	SAUNTI CHARAN KHILAR VS P.V.BARMA, REGIONAL PROVIDENT FUND COMMNR., BHABISYANIDHI BHAWAN, BBSR	ADV. VS	// ()
81	CONTC/0003747/2023	GULI BEHERA VS ANU GARG, IAS	ADV. VS	// ()
82	CONTC/0003748/2023	SUVENDU JENA VS RABINDRA KUMAR PRADHAN, ADDL. SUB COLLECTOR CUM SETTLEMENT OFFICER, PURI	ADV. VS	// ()
83	CONTC/0003749/2023	DR. MANAS RANJAN BISWAL VS DR. ABINASH ROUT, ADMINISTRATIVE OFFICER, SCB MEDICAL CLG, MANGALABAG, CUTTACK	ADV. VS	// ()
84	CONTC/0003750/2023	DEVI NIVEDITA VS SUSHIL KUMAR LOHANI, IAS	PRAFULLA KUMAR RATH VS	// ()
85	CONTC/0003751/2023	BOSS NIRMAN SHRMIK SANGHA VS BANAMALI MOHAPATRA, DIST. LABOUR OFFICER, CUTTACK	PRAFULLA KUMAR RATH VS	// ()
86	CRLA/0000601/2023	ALOK DEHURI VS STATE OF ODISHA	ASHOK JENA VS	BARAMBA /26 /2016 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000013/2016
87	CRLA/0000602/2023	SHIVJI TURHA @ GIDIK VS STATE OF ODISHA	NRUSINGHA NANDA MOHAPATRA VS	//0 3RD ADDL.SESSION JUDGE CUM SPL.JUDGE,BERHAMPUR(Ganjam) 2(A)CC/0000008/2018
88	CRLA/0000603/2023	SRINATH MURMU VS STATE OF ODISHA(VIG.)	SURYAKANTA DWIBEDI VS	BALASORE VIGILANCE /42 /2010 SPECIAL JUDGE, VIGILANCE, BARIPADA(Mayurbhanj) GR/0000042/2010
89	CRLA/0000604/2023	RAJA @ RAJKUMAR MAHAKUD VS STATE OF ODISHA	SK. ZAFARULLA VS	CHAMPUA /97 /2019 A.D.J.,CHAMPUA(Kendujhar) ST/0000006/2020
90	CRLA/0000605/2023	ROHIT YADAV @ VIVEKANANDA KUMAR VS STATE OF ODISHA	PRADIPTA BEURA VS	BARGARH /166 /2023 DIST.AND SESSIONS JUDGE,BARGARH(Bargarh) Spl/0000026/2023
91	CRLA/0000606/2023	TAPAS RANJAN MOHANTY	TARUN KANTA PATTANAİK	BALASORE VIGILANCE /42 /2010

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		VS	VS	SPECIAL JUDGE, VIGILANCE, BARIPADA(Mayurbhanj)
92	CRLA/0000607/2023	STATE OF ODISHA(VIG.) BUDHA SINGH	SURYAKANTA DWIBEDI	GR/000042/2010 BANGRIPOSI /31 /2009
		VS	VS	A.D.J.,BARIPADA(Mayurbhanj)
93	CRLA/0000608/2023	STATE OF ODISHA PRASANNA KUMAR DASH	DEBA PRASAD DAS	ST/000018/2010 barpalli /52 /2013
		VS	VS	PRESIDING OFFICER,OPID COURT,SAMBALPUR(Sambalpur)
94	CRLMA/0000181/2023	STATE OF ODISHA CHERU MEHER	MANOMOY BASU	MISCA/000001/2016 KORAPUT VIGILANCE /45 /2016
		VS	VS	()
95	CRLMC/0002514/2023	STATE OF ODISHA(VIG.) MUNA@RAHUL BISWAL	SATYA RANJAN MULIA	// MAHILA P.S. BUXIBAZAR /109 /2018
		VS	VS	AD-HOC ADJ (FTSC),CUTTACK(Cuttack)
96	CRLMC/0002515/2023	STATE OF ODISHA DAMAYANTI NAYAK	SATYA RANJAN MULIA	Spl/0000134/2018 CHAULIAGANJA /159 /2015
		VS	VS	PRESIDING OFFICER,DESIGNATED COURT(Cuttack)
97	CRLMC/0002516/2023	STATE OF ODISHA TUNA@RAKESH ROSHAN ROUT	MAHES DAS	CT/0000035/2015 AUL /270 /2016
		VS	VS	SPECIAL JUDGE,KENDRAPARA(Kendrapara)
98	CRLMC/0002517/2023	STATE OF ODISHA PRAMOD DAS	BISWARANJAN DALAI	GR/0000441/2016 JAGATSINGPUR /116 /2001
		VS	VS	S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur)
99	CRLMC/0002518/2023	STATE OF ODISHA BHUPENDRA SINGH @ BHUPENDRA SINGH RAJPAL JAGANNATH PAHAHU	JAGANNATH PAHAHU	GR/0000276/2001 JONK /47 /2021
		VS	VS	SR CIVIL JUDGE (WOMENS COURT), NUAPADA(Nuapada)
100	CRLMC/0002519/2023	STATE OF ODISHA NARASINGHA SAMANTARAY	SANJIT MISHRA	CT/0000119/2021 KUMBHARAPARA /301 /2013
		VS	VS	()
101	CRLMC/0002520/2023	STATE OF ODISHA GANDHI @ RABI PARIDA	SHIBA SANKAR BISWAL	// NUAGAON /122 /2022
		VS	VS	()
102	CRLMC/0002521/2023	STATE OF ODISHA PADMALOCHAN MOHAPATRA@PAPPU	RUDRA NARAYAN PARIJA	// BARGAON /52 /2013
		VS	VS	()

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103	CRLMC/0002522/2023	STATE OF ODISHA TABAK ALLI KHAN VS	JAYAKRISHNA MOHAPATRA VS	// BANSADA /65 /2023 ()
104	CRLMC/0002523/2023	STATE OF ODISHA PRATAP KUMAR SETHI@PRATAP KUMAR SETHY VS	SURYAKANTA DWIBEDI VS	// /127 /2016 ()
105	CRLMC/0002524/2023	STATE OF ODISHA PRATAP KUMAR SETHI @ PRATAP SETHY VS	SURYAKANTA DWIBEDI VS	// RAIRAKHOL /146 /2016 ()
106	CRLMC/0002525/2023	STATE OF ODISHA BIMALA MAJHI VS	SURYAKANTA DWIBEDI VS	// KANTAMAL /39 /2002 ()
107	CRLMC/0002526/2023	STATE OF ODISHA GOUTAM MISTRI VS	ASHOK KUMAR SAHOO VS	// MARINE PS AT JAMBO /170 /2021 ()
108	CRLMP/0001083/2023	STATE OF ODISHA MAMALI BEHERA VS	JAYANTA KUMAR MAJHI VS	// / /0 J.M.F.C.,SORO(Baleshwar)
109	CRLMP/0001084/2023	STATE OF ODISHA BIRANNCHI NARAYAN KAR VS	BISWAJIT MOHAPATRA VS	2(A)CC/0000252/2022 UDALA /97 /2023 ()
110	CRLMP/0001085/2023	STATE OF ODISHA GANESH MALLICK VS	PADMANAVA JENA VS	// / /0 ()
111	CRLMP/0001086/2023	STATE OF ODISHA M.PADMANABHA VS	SATYABRATA MOHANTY (1) VS	// / /0 ()
112	CRLMP/0001087/2023	STATE OF ODISHA ANANDA CHARAN SANGRAMSINGH VS	KUNAL KUMAR SWAIN VS	// KANPUR /116 /2022 ()
113	CRLMP/0001088/2023	STATE OF ODISHA DHANESWAR NAYAK VS	AJAYA KUMAR PRADHAN VS	// BRAHMAGIRI /283 /2022 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :31/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
114	FAO/0000244/2023	MANAGER(T.P CELL), M/S.NEW INDIA ASSURANCE VS RINA PARIDA	SOMNATH ROY VS	// COMNR.FOR EMPLOYEES COMP./ASST.LABOUR COMNR.,CUTTACK(Cuttack) EC/0000007/2019
115	MACA/0000524/2023	DIVL. MANAGER, I.C.I.C.I. LOMBARD G.I.CO. LTD. VS BIJAY KUMAR DAS	ADAM ALI KHAN VS	// III MACT,BALASORE(Baleshwar) Mac/0000239/2017
116	MACA/0000525/2023	BASANTI BISWAL VS DHRUBA CHARAN PATRA	DHANANJAYA MUND VS	// I MACT,BALASORE(Baleshwar) Mac/0000234/2021
117	MACA/0000526/2023	SOVARANI RAY VS GOBINDA DAS	KAPILA CHARAN NAYAK VS	// 3RD M.A.C.T,KENDRAPARA(Kendrapara) Mac/0000126/2019
118	MACA/0000527/2023	THE D.M., M/S. NATIONAL INSURANCE CO. LTD. VS SASMITA NAYAK	PRASANTA KUMAR MAHALI VS	// IST MACT, JAGATSINGHPUR(Jagatsinghapur) Mac/0000098/2020
119	MACA/0000528/2023	HARISH CHANDRA BEHERA VS BIPIN BIHARI PATRA	KAPILA CHARAN NAYAK VS	// 3RD M.A.C.T,KENDRAPARA(Kendrapara) Mac/0000087/2018
120	MATA/0000182/2023	PRAMOD DAKUA VS PINKI @ MANASI BARIK @ DAKUA	BASUDEV PUJARI VS	// JUDGE, FAMILY COURT, NAYAGARH(Nayagarh) IA/0000039/2022
121	RVWPET/0000260/2023	M/S.TEX MARKETING AGENCY VS STATE OF ODISHA	SANJEEV UDGATA VS	// () //
122	TRP(C)/0000198/2023	REKHA PATI VS PRABHUDATTA RATH	RAKESH KUMAR MALLICK VS	// CIVIL JUDGE (SD),KHALIKOTE(Ganjam) Mat/0000002/2023
123	WA/0001212/2023	PRASHANTA KUMAR SWAIN VS STATE OF ODISHA	HARA PRASAD RATH VS	// () //
124	WA/0001213/2023	STATE OF ODISHA VS KHRABDI BEHERA	RABI NARAYAN MISHRA ,A.G.A VS	// () //
125	WA/0001214/2023	STATE OF ODISHA	RABI NARAYAN MISHRA,A.G.A	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
126	WA/0001215/2023	RUDRA PRASANNA SAHU STATE OF ODISHA	DEBASIS NAYAK,A.G.A	//
		VS	VS	0
127	WA/0001216/2023	RAHUL KUMAR DAS STATE OF ODISHA	KARUNAKAR DAS,A.S.C	//
		VS	VS	0
128	WA/0001217/2023	RANJAN KUMAR DAS STATE OF ODISHA	TARUN PATNAIK,A.G.A	//
		VS	VS	0
129	WA/0001218/2023	NALINI PATTNAIK STATE OF ODISHA	TARUN PATNAIK,A.G.A	//
		VS	VS	0
130	WA/0001219/2023	KABIRAJ PRADHAN STATE OF ODISHA	TARUN PATNAIK,A.G.A	//
		VS	VS	0
131	WA/0001220/2023	GANGADHAR DASH CUTTACK CHRISTIAN EDUCATION BOARD	SUSANTA KUMAR DASH	//
		VS	VS	0
132	WA/0001221/2023	PRAFULLA KUMAR SAHOO COMMISSIONER CUM SECRETARY,WOMEN AND CHILD DEVELOPMENT DEPT	TARUN PATNAIK,A.G.A	//
		VS	VS	0
133	WA/0001222/2023	RABI NARAYAN MOHANTY STATE OF ODISHA	RABI NARAYAN MISHRA,A.G.A	//
		VS	VS	0
134	WA/0001223/2023	IGNACE HANSADA STATE OF ODISHA	SONAK MISHRA,A.S.C	//
		VS	VS	0
135	WA/0001224/2023	GANGA MALI STATE OF ODISHA	RABI NARAYAN MISHRA,A.G.A	//
		VS	VS	0
136	WA/0001225/2023	ARTATRAN MALLICK STATE OF ODISHA	TARUN PATNAIK,A.G.A	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	WA/0001226/2023	GANESH KUMAR PANI STATE OF ODISHA VS	MANOJA KUMAR KHUNTIA,A.G.A VS	// // 0
138	WA/0001227/2023	KRISHNA KUMARI BISWAL SECRETARY, INFORMATION AND PUBLIC RELATIONS VS	SAUBIR PALIT, D.S.N.G.A VS	// // 0
139	WP(C)/0017732/2023	ACHYUTANANDA BASTIA MANOJ KUMAR SAMAL VS	SUBIR PALIT VS	// // 0
140	WP(C)/0017733/2023	STATE OF ODISHA PRAHALLAD LENKA VS	SUBIR PALIT VS	// // 0
141	WP(C)/0017734/2023	STATE OF ODISHA TARUN KANTA BEHERA VS	ASHOK KUMAR DAS VS	// // 0
142	WP(C)/0017735/2023	STATE OF ODISHA DILLIP KUMAR SAMAL VS	UPENDRA KUMAR SAMAL VS	// // 0
143	WP(C)/0017736/2023	STATE OF ODISHA JYOTI PRAKASH MISHRA VS	ASHIS KUMAR MISHRA VS	// // 0
144	WP(C)/0017737/2023	THE STATE OF ODISHA DAYANIDHI PATEL VS	PRASANTA KUMAR MOHANTY (2) VS	// // 0
145	WP(C)/0017738/2023	STATE OF ODISHA MINI NAYAK VS	RABINDRA KUMAR SAHOO VS	// // 0
146	WP(C)/0017739/2023	STATE OF ODISHA KHIROD MALLIK VS	DEEPAK KUMAR SAHOO VS	// // 0
147	WP(C)/0017740/2023	STATE OF ODISHA ARABINDA MALLIK VS	DEEPAK KUMAR SAHOO VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	WP(C)/0017741/2023	BULU MALLIK VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	// 0 //
149	WP(C)/0017742/2023	HARIHAR MOHANTY VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
150	WP(C)/0017743/2023	JOGENDRA BHOI VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
151	WP(C)/0017744/2023	SABITA NAYAK VS STATE OF ODISHA	SOUGAT DASH VS	// 0 //
152	WP(C)/0017745/2023	SANJAY KUMAR BHOI VS PRINCIPAL SECY. TO GOVT., PR AND DW DEPT.	CHANDRA SEKHAR PANDA VS	// 0 //
153	WP(C)/0017746/2023	PRASANTA KUMAR NAYAK VS CHAIRMAN CUM M.D OF ODISHA STATE CO OPERATIVE MILK PRODUCERS FEDERATION LTD., BBSR	PARSURAM PARIJA VS	// 0 //
154	WP(C)/0017747/2023	ARABINDA BISOI VS THE COMMISSIONER OF CT AND GST, ODISHA	BHABANI PRASAD MOHANTY VS	// 0 //
155	WP(C)/0017748/2023	SWAGATIKA ROUT VS THE CHAIRMAN, CENTRAL BOARD OF DIRECT TAXES, NEWDELHI	JAGAMOHAN PATTANAIK VS	// 0 //
156	WP(C)/0017749/2023	GADAJAT PARIKRAMA, ATHAGARH VS STATE OF ODISHA	CHERA RANJAN SATAPATHY VS	// 0 //
157	WP(C)/0017750/2023	PADMANABHA DANGRI VS THE COMMISSIONER OF CT AND GST, ODISHA	BHABANI PRASAD MOHANTY VS	// 0 //
158	WP(C)/0017751/2023	NRUSINGHA MAHARANA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
159	WP(C)/0017752/2023	GEETANJALI DAS	BHASKAR CHANDRA PANDA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0017753/2023	BHUBANESWAR SINGH	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0017754/2023	NAMITA PARIDA	BHASKAR CHANDRA PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0017755/2023	DEBANANDA BEHERA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0017756/2023	BIJAYA KUMAR MOHAPATRA	BHABANI PRASAD MOHANTY	//
		VS	VS	0
		THE CT AND GST OFFICER, CUTTACK I CITY CIRCLE		//
164	WP(C)/0017757/2023	GAGAN BIHARI BEHERA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0017758/2023	BHANU KUMAR SETHI	BHASKAR CHANDRA PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0017759/2023	BIDURAM MAJHI	HEMANTA KUMAR MOHANTA	//
		VS	VS	0
		REVENUE DIVISIONAL COMMNR., CENTRAL DIVISION, CTC		//
167	WP(C)/0017760/2023	SUDHAKAR NAYAK	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0017761/2023	JIBANLAL MAHANTA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0017762/2023	JITENDRA KUMAR DALAI	DIGAMBAR SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0017763/2023	M/S PANKAJ ENTERPRISES, CUTTACK	BHABANI PRASAD MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WP(C)/0017764/2023	THE COMMISSIONER OF CT AND GST, ODISHA DHANESWAR PRUSTY VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// // 0 //
172	WP(C)/0017765/2023	RABINDRA KUMAR SAHOO VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS	// 0 //
173	WP(C)/0017766/2023	JUGAL KISHORE NAYAK VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
174	WP(C)/0017767/2023	M/S. CENTRAL MARKET ASSOCIATION, BBSR VS STATE OF ODISHA	SAMVIT MOHANTY VS	// 0 //
175	WP(C)/0017768/2023	SUJATA PATNAIK VS THE COMMISSIONER OF CT AND GST, ODISHA	BHABANI PRASAD MOHANTY VS	// 0 //
176	WP(C)/0017769/2023	ULASH CHANDRA BISWAL VS THE COMMNR. OF CT AND GST, ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
177	WP(C)/0017770/2023	SUGYANI CHARAN PANDA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
178	WP(C)/0017771/2023	SNEHALATA BARIK VS STATE OF ODISHA	GOKULANANDA SAHU VS	// 0 //
179	WP(C)/0017772/2023	NARENDRA KUMAR JENA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
180	WP(C)/0017773/2023	JAGANNATH NAYAK VS THE ADDL. CT AND GST OFFICER, CUTTACK I EAST	BHABANI PRASAD MOHANTY VS	// 0 //
181	WP(C)/0017774/2023	ASHOKA KUMAR SAHU VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0017775/2023	JAYANTI DAS VS UNION OF INDIA	BIJAYA KUMAR RAGADA VS	// 0 //
183	WP(C)/0017776/2023	ANUPAMA ROUT VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
184	WP(C)/0017777/2023	ASWINI KUMAR JENA VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	// 0 //
185	WP(C)/0017778/2023	GAGAN BIHARI MISHRA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
186	WP(C)/0017779/2023	M/S RABI HABIKA @ HABIKA RABI, KORAPUT VS THE COMMISSIONER OF CT AND GST, ODISHA	BHABANI PRASAD MOHANTY VS	// 0 //
187	WP(C)/0017780/2023	DEBENDRA KUMAR NAYAK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
188	WP(C)/0017781/2023	GANGADHAR PARIDA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
189	WP(C)/0017782/2023	ARATI SWAIN VS STATE OF ODISHA	PRADEEP KUMAR DAS 1 VS	// 0 //
190	WP(C)/0017783/2023	MUDDA SURYANARAYANA VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
191	WP(C)/0017784/2023	TRILOCHAN SWAIN VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
192	WP(C)/0017785/2023	HATA KISHORE SAHOO VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
193	WP(C)/0017786/2023	ANTARYAMI BEHERA	SHARMISTHA SAMAL	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0017787/2023	MAA SARASWATI SELF HELP GROUP, MAYURBHANARJEET MISHRA		//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0017788/2023	AKSHYA KUMAR JENA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0017789/2023	PRABHATI MOHARANA @ SAHOO	RAJAT KUMAR PANDA	//
		VS	VS	0
		KRUSHNA MOHAN CHHOTRAY		//
197	WP(C)/0017790/2023	UPENDRA KUMAR NAYAK	BHABANI SANKAR TRIPATHY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0017791/2023	BICHHANDA KUMAR JENA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0017792/2023	SWARNALATA SWAIN	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0017793/2023	FANINDRA KUMAR SAHU	SURAJ MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0017794/2023	SANDEEP KUMAR SAHOO	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0017795/2023	SADANANDA BEHERA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0017796/2023	PRADEEP KUMAR PRADHAN	BHABANI SANKAR TRIPATHY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0017797/2023	SATYAPIRA SAHU	SHARMISTHA SAMAL	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0017798/2023	STATE OF ODISHA CHANDAN PRAMANIK VS	SUSHANTA KUMAR MISHRA VS	// // 0
206	WP(C)/0017799/2023	STATE OF ODISHA SOMANATH SWAIN VS	SUBRATA MISHRA VS	// // 0
207	WP(C)/0017800/2023	TAHASILDAR, KANTAPADA RASHMI RANJAN SHARMA VS	BHABANI SANKAR TRIPATHY (1) VS	// // 0
208	WP(C)/0017801/2023	STATE OF ODISHA SHYAM SUNDER BHUTIA VS	SUSHANTA KUMAR MISHRA VS	// // 0
209	WP(C)/0017802/2023	STATE OF ODISHA HARIHAR DAS VS	SUBAS CHANDRA DAS VS	// // 0
210	WP(C)/0017803/2023	STATE OF ODISHA AMITA BERIHA VS	BHABANI SANKAR TRIPATHY (1) VS	// // 0
211	WP(C)/0017804/2023	STATE OF ODISHA GOURANGA PATRA VS	SUBAS CHANDRA DAS VS	// // 0
212	WP(C)/0017805/2023	STATE OF ODISHA PRASANTA KUMAR BEHERA VS	PRAJIT KUMAR PRADHAN VS	// // 0
213	WP(C)/0017806/2023	STATE OF ODISHA MENAKA PATRA VS	BISWARANJAN DALAI VS	// // 0
214	WP(C)/0017807/2023	STATE OF ODISHA SURESH CHANDRA RAUT VS	BHABANI SANKAR TRIPATHY (1) VS	// // 0
215	WP(C)/0017808/2023	STATE OF ODISHA PADMA CHARAN BEHERA VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0017809/2023	SANJAYA KUMAR DALEI VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
217	WP(C)/0017810/2023	KALPANA SATAPATHY VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //
218	WP(C)/0017811/2023	ASMITA BARIK VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
219	WP(C)/0017812/2023	BIRA PRASAD BEHERA VS STATE OF ODISHA	ANIRUDHA DAS VS	// 0 //
220	WP(C)/0017813/2023	SREE METALIKS LTD., KEONJHAR VS PRINCIPAL COMMNR. OF INCOME TAX, SAMBALPUR	KSHIROD KUMAR SAHOO VS	// 0 //
221	WP(C)/0017814/2023	PRAMITA BHOI VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
222	WP(C)/0017815/2023	CHHABIRAM MAJHI VS UNION OF INDIA	SURAJ MOHANTY VS	// 0 //
223	WP(C)/0017816/2023	SAMIR KUMAR MOHAPATRA VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
224	WP(C)/0017817/2023	SATPARA BISWAL VS UNION OF INDIA	SURAJ MOHANTY VS	// 0 //
225	WP(C)/0017818/2023	SAROJ KUMAR PRADHAN VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
226	WP(C)/0017819/2023	UDAYANATH BEHERA VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
227	WP(C)/0017820/2023	BISWADEV PANDA	RANJIT SAMAL	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0017821/2023	SUJIT KUMAR BISWAL	BHABANI SANKAR TRIPATHY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0017822/2023	ANAND BHARATI	SACHIN SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0017823/2023	SADASIVA MAHAPATRA	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0017824/2023	AMIT KUMAR JAGADEV MOHAPATRA	BHABANI SANKAR TRIPATHY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0017825/2023	KUNA KUMAR SAHOO	BHABANI SANKAR TRIPATHY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0017826/2023	BISWA RANJAN MISHRA	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0017827/2023	NANU PARIDA	BHABANI SANKAR TRIPATHY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0017828/2023	PRADYUPTA KUMAR MISHRA	SANJIB SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0017829/2023	NIRMAL CHANDRA DAS	DEBIDUTTA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0017830/2023	AMIYASAR TANDI	MANAS KUMAR CHAND	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0017831/2023	DEBA PRASAD SAHOO	DEBIDUTTA MOHAPATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0017832/2023	STATE OF ODISHA ANUPAMA BAL VS	SANTOSH KUMAR SAMANTARAYA VS	// // ()
240	WP(C)/0017833/2023	STATE OF ODISHA PRASANTA KUMAR SATAPATHY VS	DEBIDUTTA MOHAPATRA VS	// // ()
241	WP(C)/0017834/2023	STATE OF ODISHA SURYAMANI SEN VS	MITRA RANJAN TRIPATHY VS	// // ()
242	WP(C)/0017835/2023	STATE OF ODISHA SURESH CHANDRA PANDA VS	DEEPALI MAHAPATRA VS	// // ()
243	WP(C)/0017836/2023	STATE OF ODISHA HARIHAR GOCHHI VS	MITRA RANJAN TRIPATHY VS	// // ()
244	WP(C)/0017837/2023	STATE OF ODISHA RACHANA PATI VS	RAJJEET ROY VS	// // ()
245	WP(C)/0017838/2023	STATE OF ODISHA SURESH CHANDRA BEHERA VS	PRAFULLA KUMAR LENKA VS	// // ()
246	WP(C)/0017839/2023	STATE OF ODISHA SIBA PRASAD NANDA VS	PRAFULLA CHANDRA DAS VS	// // ()
247	WP(C)/0017840/2023	STATE OF ODISHA BIJAYA KUMAR DASH VS	BIJAYA KUMAR PARIDA 2 VS	// // ()
248	WP(C)/0017841/2023	STATE OF ODISHA KARTIKESWAR RANA VS	KRUSHNA CHANDRA RATH VS	// // ()
249	WP(C)/0017842/2023	THE TAHASILDAR, BHADRAK PRAMOD KUMAR PANDA VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0017843/2023	DR. PRADEEP KUMAR PRADHAN VS REENA MIRDHA	AKSHAYA KUMAR SAHOO VS	// 0 //
251	WP(C)/0017844/2023	MANOJ KUMAR PATTNAIK VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
252	WP(C)/0017845/2023	A. MAHESWAR PATRA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
253	WP(C)/0017846/2023	ANSHUMAN SAHOO VS THE ODISHA CRICKET ASSOCIATION, CUTTACK	AUROVINDA MOHANTY VS	// 0 //
254	WP(C)/0017847/2023	MURALIDHAR PARIDA VS STATE OF ODISHA	SUDHANSU SEKHAR PANDA VS	// 0 //
255	WP(C)/0017848/2023	KALAKAR SUNA VS STATE OF ODISHA	MANOJ KUMAR PATI VS	// 0 //
256	WP(C)/0017849/2023	JHILLIMANI NAYAK VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	// 0 //
257	WP(C)/0017850/2023	HARIHAR PASAYAT VS STATE OF ODISHA	MANOJ KUMAR PATI VS	// 0 //
258	WP(C)/0017851/2023	SANTANU KUMAR SAHU VS STATE OF ODISHA	MANOJ KUMAR PATI VS	// 0 //
259	WP(C)/0017852/2023	BARENYA SUNDAR BEHERA VS ARCHANA TAPASWEE	DEBASIS TRIPATHY VS	// 0 //
260	WP(C)/0017853/2023	RABINDRA KUMAR SAHOO VS STATE OF ODISHA	MANOJ KUMAR PATI VS	// 0 //
261	WP(C)/0017854/2023	PARBATI MALLICK	NIRANJAN PRASAD PATRA	//

ORISSA HIGH COURT**FILING REPORT AS ON :31/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
262	WP(C)/0017855/2023	TAHASILDAR, NISCHINTAKOILI JUDHISTHIR BARIK	GOKULANANDA SAHU	//
		VS	VS	0
263	WP(C)/0017856/2023	STATE OF ODISHA BISHNU PRASAD SWAIN	MANOJ KUMAR PATI	//
		VS	VS	0
264	WP(C)/0017857/2023	STATE OF ODISHA DAMODAR SANDHA	MANOJ KUMAR PATI	//
		VS	VS	0
265	WP(C)/0017858/2023	STATE OF ODISHA AJAYA KUMAR AGARWALA	TRILOCHAN BARIK	//
		VS	VS	0
266	WP(C)/0017859/2023	STATE OF ODISHA SAROJ KUMAR SAHU	MANOJ KUMAR PATI	//
		VS	VS	0
267	WP(C)/0017860/2023	STATE OF ODISHA SARBESWAR SAHOO	TRILOCHAN BARIK	//
		VS	VS	0
268	WP(C)/0017861/2023	STATE OF ODISHA MAHENDRA KUMAR BHUYAN	MANOJ KUMAR PATI	//
		VS	VS	0
269	WP(C)/0017862/2023	STATE OF ODISHA TUNU SAHU	MANOJ KUMAR PATI	//
		VS	VS	0
270	WP(C)/0017863/2023	STATE OF ODISHA KRUSHNA SAHOO	RAKESH KUMAR MALLICK	//
		VS	VS	0
271	WP(C)/0017864/2023	REGIONAL MANAGER, RBI, BBSR AKSHYA KUMAR DAS	DILLIP RAY	//
		VS	VS	0
272	WP(C)/0017865/2023	THE COLLECTOR, BHADRAK ROHIT CHANDRA NATH	MANOJ KUMAR PATI	//
		VS	VS	0

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0017866/2023	STATE OF ODISHA KRISHNA CHANDRA MAJHI VS	MANOJ KUMAR PATI VS	// // ()
274	WP(C)/0017867/2023	STATE OF ODISHA HIRALAL BEHERA VS	MANOJ KUMAR PATI VS	// // ()
275	WP(C)/0017868/2023	STATE OF ODISHA M/S DANDESWAR PHARMACEUTICALS, GANJAM VS	BINI MISHRA VS	// // ()
276	WP(C)/0017869/2023	THE CHIEF JUDICAL MAGISTRATE, KHURDA SUKANTI BEHERA VS	RAJAKISHORE SAHOO VS	// // ()
277	WPCRL/0000071/2023	SPL. SECY. TO GOVT.,GA DEPT.,BBSR TULASI SWAIN VS	SIVA SANKAR CHAINI VS	// //0 ()
278	ABLAPL/0005681/2023	STATE OF ODISHA NAMITA NAIK VS	ADITI HOTA VS	// // ()
279	ABLAPL/0005682/2023	STATE OF ODISHA TRIPATI KUMAR MOHAPATRA VS	PRANAB KUMAR PASAYAT VS	// // ()
280	ABLAPL/0005683/2023	STATE OF ODISHA JITU BINDHANI@ASHIK BINDHANI VS	SARADA PRASAD DASH VS	// // ()
281	ABLAPL/0005684/2023	STATE OF ODISHA BICHITRA KUMAR NAYAK VS	MAHES DAS VS	// // ()
282	ABLAPL/0005685/2023	STATE OF ODISHA PRAFULLA NAYAK VS	JEET SWARUP SAMAL VS	// // ()
283	ABLAPL/0005686/2023	STATE OF ODISHA PRAVAS RANJAN DAS VS	PRIYA RANJAN SINGH VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	ABLAPL/0005687/2023	GOPINATH @ CHHATIA NAYAK VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	FATEGARH /124 /2023 () //
285	ABLAPL/0005688/2023	SAROJ KUMAR JENA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /124 /2023 () //
286	ABLAPL/0005689/2023	PURNA CHANDRA PARIDA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /76 /2023 () //
287	ABLAPL/0005690/2023	AJIT KUMAR DAS VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JANKIA P.S. /158 /2023 () //
288	ABLAPL/0005691/2023	NIMAIN BARIK VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	CUTTACK SADAR /345 /2014 () //
289	ABLAPL/0005692/2023	SANYASI DALEI VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	RUPSA /49 /2023 () //
290	ABLAPL/0005693/2023	HEMANTA PUTELE @ HEMANTA PATEL VS STATE OF ODISHA	KIRTAN BADHEI VS	GAISILET /65 /2023 () //
291	ABLAPL/0005694/2023	DOLAMANI RENGAL VS STATE OF ODISHA	SAILABALA JENA VS	PAIKMAL /145 /2022 () //
292	ABLAPL/0005695/2023	GOKUL CHHATAR VS STATE OF ODISHA	SAILABALA JENA VS	JAGDALPUR /20 /2023 () //
293	ABLAPL/0005696/2023	NARASINGH HANTAL VS STATE OF ODISHA	VIJAYA KAR VS	JEYPORE TOWN /103 /2023 () //
294	ABLAPL/0005697/2023	SASMITA JENA VS STATE OF ODISHA	UTKAL KUMAR MISHRA VS	JAGATPUR /232 /2023 () //
295	ABLAPL/0005698/2023	RINKI BISOYI@BISOI	AMIT PRASAD BOSE	KORAPUT TOWN /83 /2023

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FILING REPORT AS ON :31/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
296	ABLAPL/0005699/2023	ZAHEER AHMED	SILABHADRA SASTRY	SAHADEV KHUNTA /118 /2009
		VS	VS	A.D.J.-SPL.JUDGE (CBI),BHUBANESWAR(Khordha)
		ASSISTANT DIRECTOR,ENFORCEMENT DIRECTORATE,GOVT. OF INDIA		CMC/0000047/2017
297	ABLAPL/0005700/2023	K.GOVINDA RAO	ASIT KUMAR JENA	JATNI P.S. /168 /2023
		VS	VS	()
		STATE OF ODISHA		//
298	ABLAPL/0005701/2023	GANGADHAR BAL	NIKUNJA KUMAR ROUT	AUL /442 /2023
		VS	VS	()
		STATE OF ODISHA		//
299	ABLAPL/0005702/2023	CHITTARANJAN BAG	MAHES DAS	MURIBAHAL /83 /2023
		VS	VS	()
		STATE OF ODISHA		//
300	ABLAPL/0005703/2023	DUSIMANI PRADHANI	MAHES DAS	TITILAGARH /183 /2022
		VS	VS	()
		STATE OF ODISHA		//
301	ABLAPL/0005704/2023	KAUSALYA PANGI	ARIJEET MISHRA	BOIPARIGUDA /106 /2023
		VS	VS	()
		STATE OF ODISHA		//
302	ABLAPL/0005705/2023	SUBAS @ SUBASH BEHERA	AJIT KUMAR MOHANTY	BARANGA /126 /2023
		VS	VS	()
		STATE OF ODISHA		//
303	ABLAPL/0005706/2023	BABULI MAHAKUD	MAHES DAS	MAHILA P.S.(BBSR) /63 /2019
		VS	VS	()
		STATE OF ODISHA		//
304	ABLAPL/0005707/2023	ANA@ENAMUL SAHAJI	SIVA SANKAR CHAINI	BASUDEVPUR /282 /2023
		VS	VS	()
		STATE OF ODISHA		//
305	ABLAPL/0005708/2023	NABA KISHOR RANA	AJIT KUMAR MOHANTY	ATHGARH /110 /2023
		VS	VS	()
		STATE OF ODISHA		//
306	ABLAPL/0005709/2023	SIBA PRASAD BARIK	NARENDRA KUMAR SAHOO	MAHILA P.S. BUXIBAZAR /46 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	ABLAPL/0005710/2023	STATE OF ODISHA SUMANT NAIK VS	JUDHISTHIR SAHOO VS	// / /0 J.M.F.C.,ODAGAON(Nayagarh) 2(B)CC/0000001/2023
308	ABLAPL/0005711/2023	STATE OF ODISHA CHITRASEN NAYAK VS	MANOJ BALASAMANTA VS	PHULBANI TOWN /129 /2023 ()
309	ABLAPL/0005712/2023	STATE OF ODISHA MD. SUKHAL @ MAJUD VS	BISWARANJAN DALAI VS	// BARGAON /72 /2023 ()
310	ABLAPL/0005713/2023	STATE OF ODISHA PRADEEP KUMAR PARIDA VS	BIJAYA KUMAR RAGADA VS	// NAYAPALLI P.S. /163 /2023 ()
311	ABLAPL/0005714/2023	STATE OF ODISHA DIPTIMAYI SAHU VS	SURAJ MOHANTY VS	// SAMBALPUR VIGILANCE /43 /2021 A.D.J CUM SPL.JUDGE(VIG.),SAMBALPUR(Sambalpur) GR/0000030/2021
312	ABLAPL/0005715/2023	STATE OF ODISHA(VIG.) SUSHIL NAIK VS	DIBYAJYOTI SAHOO VS	HEMGIR /1 /2023 ()
313	ABLAPL/0005716/2023	STATE OF ODISHA PINTU @ PADMA CHARAN JENA VS	CHIRANJIB ROUT VS	// TALCHER TOWN /290 /2023 ()
314	ABLAPL/0005717/2023	STATE OF ODISHA SHANTANU BHUSAN SWAIN VS	CHIRANJIB ROUT VS	// COLLIERY /142 /2023 ()
315	ABLAPL/0005718/2023	STATE OF ODISHA PRAMOD KUMAR BAI VS	PRAFULLA KUMAR RATH VS	// RANPUR /137 /2023 ()
316	ABLAPL/0005719/2023	STATE OF ODISHA SRIPADA MANDAL VS	DIBYAJYOTI SAHOO VS	// SINGLA /79 /2023 ()
317	ABLAPL/0005720/2023	STATE OF ODISHA BADAL NAIK VS STATE OF ODISHA	CHIRANJIB ROUT VS	// TALCHER TOWN /297 /2023 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	ABLAPL/0005721/2023	BHUBAN HARIJAN VS STATE OF ODISHA	TARINI PANIGRAHI VS	KUNDRA /23 /2023 () //
319	ABLAPL/0005722/2023	JUGAL DAS@JAGA VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	NIHALPRASAD /243 /2022 () //
320	ABLAPL/0005723/2023	SANJIT KUMAR NAYAK VS STATE OF ODISHA	BYOMOKESH SAHOO VS	KUCHINDA /95 /2023 () //
321	ABLAPL/0005724/2023	ANTU KHARA VS STATE OF ODISHA	ARIJEET MISHRA VS	BOIPARIGUDA /27 /2016 () //
322	ABLAPL/0005725/2023	PRABHAKAR BEHERA VS STATE OF ODISHA	NARENDRA PRASAD RATH VS	PURUSHOTTAMPUR /136 /2023 () //
323	ABLAPL/0005726/2023	PRAKASH CHANDRA SUBUDHI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BAGHAMARI /85 /2023 () //
324	ABLAPL/0005727/2023	SANTOSH NAYAK @ DIPU NAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	NILGIRI /127 /2022 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000031/2022
325	ABLAPL/0005728/2023	P.SUDARSAN PATRA@P.DAKA PATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /320 /2023 () //
326	ABLAPL/0005729/2023	PURNA CHANDRA BISWAL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BOLAGARH P.S. /99 /2023 () //
327	ABLAPL/0005730/2023	NARAYANA SAHOO VS STATE OF ODISHA	JAYADEBA BEHERA VS	LARAMBA /82 /2023 () //
328	ABLAPL/0005731/2023	BIJAYA KUMAR ARISAL VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHURDA SADAR /74 /2016 () //
329	ABLAPL/0005732/2023	MD.ZAAUDDIN@NAKKU	RUDRA NARAYAN PARIJA	KUTRA /50 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
330	ABLAPL/0005733/2023	CHAGALA @ MANOJ BEHERA	BIDHU BHUSANA MOHAPATRA	DHENKANAL SADAR /452 /2023
		VS	VS	()
		STATE OF ODISHA		//
331	ABLAPL/0005734/2023	DILLIP KUMAR MANSINGH	MANAS KUMAR CHAND	BOLAGARH P.S. /126 /2023
		VS	VS	()
		STATE OF ODISHA		//
332	ABLAPL/0005735/2023	DILLAR MALLICK	SUKANTA KUMAR NAYAK	RAJKANIKA /517 /2022
		VS	VS	()
		STATE OF ODISHA		//
333	ABLAPL/0005736/2023	NIRANJAN @ NILU PRADHAN	HAREKRUSHNA MALIK	BARANGA /87 /2023
		VS	VS	()
		STATE OF ODISHA		//
334	ABLAPL/0005737/2023	BHABESH CHANDRA MANDAL	SUKANTA KUMAR NAYAK	MARINE PST TALCHUA /34 /2023
		VS	VS	()
		STATE OF ODISHA		//
335	ABLAPL/0005738/2023	BAMAN @ BUDHADEV BEHERA	SUKANTA KUMAR NAYAK	RAJKANIKA /225 /2020
		VS	VS	()
		STATE OF ODISHA		//
336	ABLAPL/0005739/2023	SUBHANJIT MISHRA	SAMARENDRA BAHADUR	SERANGO /79 /2022
		VS	VS	()
		STATE OF ODISHA		//
337	ABLAPL/0005740/2023	SAISRI LOKANATH PRASAD SETHI	BIPLAB KUMAR DASH	DHENKANAL TOWN /372 /2023
		VS	VS	()
		STATE OF ODISHA		//
338	ABLAPL/0005741/2023	AMIT BENIA	TUKUNA KUMAR MISHRA	JEYPORE SADAR /115 /2023
		VS	VS	()
		STATE OF ODISHA		//
339	ABLAPL/0005742/2023	SIPUNA KUMAR MOHAPATRA	BIDHU BHUSANA MOHAPATRA	DHENKANAL SADAR /452 /2023
		VS	VS	()
		STATE OF ODISHA		//
340	ABLAPL/0005743/2023	HIMANSU BHUSAN PRADHAN	SARADA PRASAD DASH	BALANGA /92 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	ABLAPL/0005744/2023	STATE OF ODISHA DEBASIS NAYAK VS	BISWARANJAN DALAI VS	// DELANGA /9 /2023 ()
342	ABLAPL/0005745/2023	STATE OF ODISHA ANGEL MISHRA VS	SOUGAT DASH VS	// SAHID NAGAR P.S. /178 /2023 ()
343	ABLAPL/0005746/2023	STATE OF ODISHA KEDARNATH SAHOO VS	BISWARANJAN DALAI VS	// CUTTACK SADAR /297 /2023 ()
344	ABLAPL/0005747/2023	STATE OF ODISHA SUBALA MALLICK VS	BISWARANJAN DALAI VS	// MAHANGA /244 /2022 ()
345	ABLAPL/0005748/2023	STATE OF ODISHA HRUSHIKESH BARALA VS	BISWARANJAN DALAI VS	// BHADRESWAR /24 /2023 ()
346	ABLAPL/0005749/2023	STATE OF ODISHA JIBAN MALLICK @ SUBHANKAR MALLICK VS	PRADEEP KUMAR CHOUDHURY VS	// Tantiapal Marine /26 /2023 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0000844/2023
347	ABLAPL/0005750/2023	PATIA MALLIK@PATITAPABAN MALLIK VS	DEEPAK KU SAHOO VS	NIKIRAI /166 /2023 ()
348	ABLAPL/0005751/2023	STATE OF ODISHA GAYATRI JENA VS	KRANTI PRBHA MUKHI VS	// JHARSUGUDA SADAR /151 /2023 ()
349	ABLAPL/0005752/2023	STATE OF ODISHA ASHOKA SASMAL VS	ANIRUDHA DAS VS	// FATEGARH /117 /2023 ()
350	ABLAPL/0005753/2023	STATE OF ODISHA RAJENDRA DAS VS	KHUSBU PANIGRAHI VS	// BALASORE SADAR /131 /2023 ()
351	ABLAPL/0005754/2023	STATE OF ODISHA BANAMALI MALLIK VS	SRINIBASH SATAPATHY VS	// BARI /172 /2023 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :31/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	ABLAPL/0005755/2023	RAHULA JENA @ TUNA JENA VS STATE OF ODISHA	BHARAT JALLI VS	NAYAGARH /85 /2023 () //
353	ABLAPL/0005756/2023	SANTANU NAHAK VS STATE OF ODISHA	LAXMI CHARAN BEHERA VS	RAMBHA (KHALLIKOTE) /339 /2023 () //
354	ABLAPL/0005757/2023	SUSANTA KUMAR MOHANTY VS STATE OF ODISHA	BHARAT JALLI VS	SAHID NAGAR P.S. /44 /2023 () //
355	ABLAPL/0005758/2023	MITHUN HALDAR VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	MALKANGIRI /198 /2023 () //
356	ABLAPL/0005759/2023	KATHI @ KHIROD CHANDRA DEHURY VS STATE OF ODISHA	ANIRUDHA DAS VS	MOTANGA /116 /2023 () //
357	ABLAPL/0005760/2023	SAHIL KHOSLA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	KORAPUT SADAR /45 /2023 () //
358	ABLAPL/0005761/2023	MILAN DEHURY VS STATE OF ODISHA	ANIRUDHA DAS VS	MOTANGA /116 /2023 () //
359	ABLAPL/0005762/2023	MOHANA GALARI@MOHAN GOLARI VS STATE OF ODISHA	SANKARACHARYA CHOUDHURY VS	BOIPARIGUDA /132 /2018 () //
360	ABLAPL/0005763/2023	SUDAM SASMAL VS STATE OF ODISHA	ANIRUDHA DAS VS	FATEGARH /117 /2023 () //
361	ABLAPL/0005764/2023	KANHA@SANJIB KUMAR MANDAL VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	NISCHINTAKOILI /87 /2023 () //
362	ABLAPL/0005765/2023	PAGALA @ BIBHUTI BHUSAN PARIDA VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	AUL /344 /2023 () //
363	ABLAPL/0005766/2023	SANTOSH BISWAL	JYOTIRMAYA SAHOO	NIRAKARPUR /125 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
364	ABLAPL/0005767/2023	SK ALIMUDIN SAHA@ALLIMUDIN SAHA	DEEPAK KU SAHOO	MARINE PST TALCHUA /64 /2023
		VS	VS	()
		STATE OF ODISHA		//
365	ABLAPL/0005768/2023	PRAVASINI BISWAL @ DEI	JYOTIRMAYA SAHOO	NIRAKARPUR /125 /2023
		VS	VS	()
		STATE OF ODISHA		//
366	ABLAPL/0005769/2023	SARAT CHANDRA MAJHI	DEEPAK KU SAHOO	AUL /343 /2023
		VS	VS	()
		STATE OF ODISHA		//
367	ABLAPL/0005770/2023	RAJESH KUMAR JENA	BHARAT JALLI	NAYAGARH /85 /2023
		VS	VS	()
		STATE OF ODISHA		//
368	ABLAPL/0005771/2023	SUSILA NAIK	PRAVAT KUMAR NAYAK	DASPALLA /131 /2023
		VS	VS	()
		STATE OF ODISHA		//
369	ABLAPL/0005772/2023	RAMESH CHANDRA SWAIN	BIDESHI KUMAR GHADEI	NAYAPALLI P.S. /176 /2023
		VS	VS	()
		STATE OF ODISHA		//
370	ABLAPL/0005773/2023	AKHTAR KHAN	RAKESH KUMAR MALLICK	KHURDA P.S. /131 /2023
		VS	VS	()
		STATE OF ODISHA		//

ORISSA HIGH COURT

MISC CASES FILED on :31/05/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	9/2023 RFA/86/2007	MUKUNDA PUJARI-MP	M/S.PRAFULLA KU.RATH
2	10/2023 RFA/86/2007	MUKUNDA PUJARI-MP	M/S.PRAFULLA KU.RATH
3	11/2023 RFA/86/2007	MUKUNDA PUJARI-MP	M/S.PRAFULLA KU.RATH
4	12/2023 RFA/86/2007	MUKUNDA PUJARI-MP	M/S.PRAFULLA KU.RATH
5	217/2023 TRP(C)/198/2023	REKHA PATI-MP	RAKESH KUMAR MALLICK
6	412/2023 FAO/244/2023	MANAGER(T.P CELL), M/S.NEW INDIA ASSURANCE CO. LTD.	SUDAN RATH ROY
7	577/2023 CMP/616/2023	PRABHAKAR RAO-MP	AMIT PRASAD BOSE
8	578/2023 CMP/617/2023	IMPERIAL COLLEGE, BARGARH-MP	VIJAY KAR
9	579/2023 CMP/618/2023	SUNDARI DAS-MP	RAM CHANDRA MOHANTY
10	580/2023 RSA/269/2014	ROHITA SAMAL-MP	M/S.AJIT KU.TRIPATHY
11	580/2023 CMP/619/2023	PRABHAKAR RAO-MP	AMIT PRASAD BOSE
12	581/2023 CMP/620/2023	BABAJI MOHAPATRA-MP	RABINDRA NATH PRUSTY
13	809/2023 BLAPL/5226/2023	MD SORAB-MP	BIKASH KUMAR DASH
14	810/2023 BLAPL/5475/2023	JYOTIRANJAN PARIDA-MP	KHUSBU PANIGRAHI
15	811/2023 BLAPL/6209/2023	KUNU PRADHAN-MP	PRAVAT KUMAR NAYAK
16	905/2023 MACA/524/2023	DIVL. MANAGER, I.C.I.C.I. LOMBARD G.I.CO. LTD.-MP	ADAM ALI KHAN
17	906/2023 MACA/525/2023	BASANTI BISWAL-MP	DHANANJAYA MUND
18	907/2023 MACA/527/2023	THE D.M., M/S. NATIONAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
19	1077/2023 ABLAPL/3960/2023	SUBASH CHANDRA MALLIK-MP	
20	1078/2023 ABLAPL/5753/2023	RAJENDRA DAS-MP	KHUSBU PANIGRAHI
21	1314/2023 CRLA/601/2023	ALOK DEHURI-MP	ASHOK JENA
22	1315/2023 CRLA/601/2023	ALOK DEHURI-MP	ASHOK JENA
23	1316/2023 CRLA/601/2023	ALOK DEHURI-MP	ASHOK JENA
24	1317/2023 CRLA/291/2018	TAPAN KHUNTIA-MP	M/S.R.K.KAR
25	1318/2023 CRLA/602/2023	SHIVJI TURHA @ GIDIK-MP	NRUSINGHA NANDA MOHAPATRA
26	1319/2023	SHIVJI TURHA @ GIDIK-MP	NRUSINGHA NANDA MOHAPATRA

27	CRLA/602/2023 1320/2023	SRINATH MURMU-MP	SURYAKANTA DWIBEDI
28	CRLA/603/2023 1321/2023	SRINATH MURMU-MP	SURYAKANTA DWIBEDI
29	CRLA/603/2023 1322/2023	RAJA @ RAJKUMAR MAHAKUD-MP	SK. ZAFARULLA
30	CRLA/604/2023 1323/2023	RAJA @ RAJKUMAR MAHAKUD-MP	SK. ZAFARULLA
31	CRLA/604/2023 1324/2023	MAHIA@MAHESWAR MALLIK-MP	M/S.ARUNA SAHU
32	CRLA/762/2017 1325/2023	TAPAS RANJAN MOHANTY-MP	TARUN KANTA PATTANAİK
33	CRLA/606/2023 1326/2023	TAPAS RANJAN MOHANTY-MP	TARUN KANTA PATTANAİK
34	CRLA/606/2023 1327/2023	TAPAS RANJAN MOHANTY-MP	TARUN KANTA PATTANAİK
35	CRLA/606/2023 1328/2023	TAPAS RANJAN MOHANTY-MP	TARUN KANTA PATTANAİK
36	CRLA/606/2023 1329/2023	JALANDHAR HARIJAN-MP	JYOTIRMAYA SAHOO
37	CRLA/609/2022 1330/2023	BUDHA SINGH-MP	SURYAKANTA DWIBEDI
38	CRLA/607/2023 1331/2023	BUDHA SINGH-MP	SURYAKANTA DWIBEDI
39	CRLA/607/2023 1332/2023	BUDHA SINGH-MP	SURYAKANTA DWIBEDI
40	CRLA/607/2023 1333/2023	PRASANNA KUMAR DASH-MP	DEBA PRASAD DAS
41	CRLA/608/2023 1784/2023	PADMALOCHAN MOHAPATRA@PAPPU-MP	RUDRA NARAYAN PARIJA
42	CRLMC/2521/2023 3161/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA ,A.G.A
43	WA/1213/2023 3162/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA ,A.G.A
44	WA/1213/2023 3163/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA ,A.G.A
45	WA/1213/2023 3164/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA,A.G.A
46	WA/1214/2023 3165/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA,A.G.A
47	WA/1214/2023 3166/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA,A.G.A
48	WA/1214/2023 3167/2023	STATE OF ODISHA-MP	DEBASIS NAYAK,A.G.A
49	WA/1215/2023 3168/2023	STATE OF ODISHA-MP	DEBASIS NAYAK,A.G.A
50	WA/1215/2023 3169/2023	STATE OF ODISHA-MP	KARUNAKAR DAS,A.S.C
51	WA/1216/2023 3170/2023	STATE OF ODISHA-MP	KARUNAKAR DAS,A.S.C
52	WA/1216/2023 3171/2023	STATE OF ODISHA-MP	KARUNAKAR DAS,A.S.C
53	WA/1216/2023 3172/2023	CUTTACK CHRISTIAN EDUCATION BOARD-MP	SUSANTA KUMAR DASH
54	WA/1220/2023 3173/2023	STATE OF ODISHA-MP	TARUN PATNAİK,A.G.A
55	WA/1217/2023 3174/2023	STATE OF ODISHA-MP	TARUN PATNAİK,A.G.A
56	WA/1217/2023 3175/2023	STATE OF ODISHA-MP	TARUN PATNAİK,A.G.A
57	WA/1217/2023 3176/2023	STATE OF ODISHA-MP	TARUN PATNAİK,A.G.A
	WA/1218/2023		

58	3177/2023 WA/1218/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
59	3178/2023 WA/1218/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
60	3179/2023 WA/1219/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
61	3180/2023 WA/1219/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
62	3181/2023 WA/1219/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
63	3182/2023 WA/1221/2023	COMMISSIONER CUM SECRETARY,WOMEN AND CHILD DEVELOPMENT DEPARTMENT	TARUN PATNAIK,A.G.A
64	3183/2023 WA/1221/2023	COMMISSIONER CUM SECRETARY,WOMEN AND CHILD DEVELOPMENT DEPARTMENT	TARUN PATNAIK,A.G.A
65	3184/2023 WA/1221/2023	COMMISSIONER CUM SECRETARY,WOMEN AND CHILD DEVELOPMENT DEPARTMENT	TARUN PATNAIK,A.G.A
66	3185/2023 WA/1222/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA,A.G.A
67	3186/2023 WA/1222/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA,A.G.A
68	3187/2023 WA/1222/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA,A.G.A
69	3188/2023 WA/1223/2023	STATE OF ODISHA-MP	SONAK MISHRA,A.S.C
70	3189/2023 WA/1223/2023	STATE OF ODISHA-MP	SONAK MISHRA,A.S.C
71	3190/2023 WA/1223/2023	STATE OF ODISHA-MP	SONAK MISHRA,A.S.C
72	3191/2023 WA/1224/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA,A.G.A
73	3192/2023 WA/1224/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA,A.G.A
74	3193/2023 WA/1224/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA,A.G.A
75	3194/2023 WA/1225/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
76	3195/2023 WA/1225/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
77	3196/2023 WA/1225/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
78	3197/2023 WA/1226/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
79	3198/2023 WA/1226/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
80	3199/2023 WA/1226/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
81	3200/2023 WA/1227/2023	SECRETARY, INFORMATION AND PUBLIC RELATION DEPARTMENT	TARUN PATNAIK,A.G.A
82	3201/2023 WA/1227/2023	SECRETARY, INFORMATION AND PUBLIC RELATION DEPARTMENT	TARUN PATNAIK,A.G.A
83	3202/2023 WA/1227/2023	SECRETARY, INFORMATION AND PUBLIC RELATION DEPARTMENT	TARUN PATNAIK,A.G.A
84	8126/2023 WP(C)/17055/2023	NITAI CHARAN NANDA-MP	BIBEKANANDA BHUYAN
85	8127/2023 WP(C)/17732/2023	MANOJ KUMAR SAMAL-MP	AMITABH MISHRA
86	8128/2023 WP(C)/12165/2020	SAKTI PRASAD MOHANTY-MP	SIDHESWAR MALLIK
87	8129/2023 WP(C)/17733/2023	PRAHALLAD LENKA-MP	SUBIR PALIT
88	8130/2023 WP(C)/17735/2023	DILLIP KUMAR SAMAL-MP	UPENDRA KUMAR SAMAL
89	8131/2023	TAPAN KU.MANDAL-MP	

90	WP(C)/6079/2009 8132/2023	DAYANIDHI PATEL-MP	PRASANTA KUMAR MOHANTY (2)
91	WP(C)/17737/2023 8133/2023	MINI NAYAK-MP	RABINDRA KUMAR SAHOO
92	WP(C)/17738/2023 8134/2023	KHIROD MALLIK-MP	DEEPAK KUMAR SAHOO
93	WP(C)/17739/2023 8135/2023	ARABINDA MALLIK-MP	DEEPAK KUMAR SAHOO
94	WP(C)/17740/2023 8136/2023	BULU MALLIK-MP	DEEPAK KUMAR SAHOO
95	WP(C)/17741/2023 8137/2023	HARIHAR MOHANTY-MP	NIHAL RATH
96	WP(C)/17742/2023 8138/2023	SABITA NAYAK-MP	SOUGAT DASH
97	WP(C)/17744/2023 8140/2023	BAIRAGI CHARAN NAYAK-MP	
98	WP(C)/16305/2022 8141/2023	PRASANTA KUMAR NAYAK-MP	PARSURAM PARIJA
99	WP(C)/17746/2023 8142/2023	ARABINDA BISOI-MP	BHABANI PRASAD MOHANTY
100	WP(C)/17747/2023 8143/2023	SWAGATIKA ROUT-MP	JAGAMOHAN PATTANAIAK
101	WP(C)/17748/2023 8144/2023	M/S.GUPTA POWER INFRASTRUCTURE LTD. BBSR-MP	AMIT PATNAIK, MR. SUBIR PALIT
102	WP(C)/7264/2023 8145/2023	PADMANABHA DANGRI-MP	BHABANI PRASAD MOHANTY
103	WP(C)/17750/2023 8146/2023	BIJAYA KUMAR MOHAPATRA-MP	BHABANI PRASAD MOHANTY
104	WP(C)/17756/2023 8147/2023	BHANU KUMAR SETHI-MP	BHASKAR CHANDRA PANDA
105	WP(C)/17758/2023 8148/2023	M/S PANKAJ ENTERPRISES, CUTTACK-MP	BHABANI PRASAD MOHANTY
106	WP(C)/17763/2023 8149/2023	M/S. CENTRAL MARKET ASSOCIATION, BBSR-MP	SAMVIT MOHANTY
107	WP(C)/17767/2023 8150/2023	SUJATA PATNAIK-MP	BHABANI PRASAD MOHANTY
108	WP(C)/17768/2023 8151/2023	ULASH CHANDRA BISWAL-MP	PRABODHA CHANDRA NAYAK
109	WP(C)/17769/2023 8152/2023	JAGANNATH NAYAK-MP	BHABANI PRASAD MOHANTY
110	WP(C)/17773/2023 8153/2023	ANUPAMA ROUT-MP	BHABANI SANKAR TRIPATHY (1)
111	WP(C)/17776/2023 8154/2023	M/S RABI HABIKA @ HABIKA RABI, KORAPUT-MP	BHABANI PRASAD MOHANTY
112	WP(C)/17779/2023 8155/2023	DEBENDRA KUMAR NAYAK-MP	SHASHI BHUSAN JENA
113	WP(C)/17780/2023 8156/2023	SR.DIVISIONAL MANAGER-MP	MR.SUBRATA KU.MOHANTY
114	WP(C)/20820/2015 8157/2023	ARATI SWAIN-MP	PRADEEP KUMAR DAS 1
115	WP(C)/17782/2023 8158/2023	MUDDA SURYANARAYANA-MP	BHABANI SANKAR TRIPATHY (1)
116	WP(C)/17783/2023 8159/2023	UPENDRA KUMAR NAYAK-MP	BHABANI SANKAR TRIPATHY (1)
117	WP(C)/17790/2023 8160/2023	FANINDRA KUMAR SAHU-MP	SURAJ MOHANTY
118	WP(C)/17793/2023 8161/2023	SANDEEP KUMAR SAHOO-MP	SUSHANTA KUMAR MISHRA
119	WP(C)/17794/2023 8162/2023	PRADEEP KUMAR PRADHAN-MP	BHABANI SANKAR TRIPATHY (1)
120	WP(C)/17796/2023 8163/2023	CHANDAN PRAMANIK-MP	SUSHANTA KUMAR MISHRA
	WP(C)/17798/2023		

121	8164/2023 WP(C)/11577/2023	CHANDRABADANI ROUTRAY-MP	SANJIB KUMAR BHANJADEO
122	8165/2023 WP(C)/17800/2023	RASHMI RANJAN SHARMA-MP	BHABANI SANKAR TRIPATHY (1)
123	8166/2023 WP(C)/17294/2023	BRIGHT ENGINEERS AND ERECTORS, BBSR-MP	KRUSHNA CHANDRA DASH
124	8167/2023 WP(C)/17801/2023	SHYAM SUNDER BHUTIA-MP	SUSHANTA KUMAR MISHRA
125	8168/2023 WP(C)/17803/2023	AMITA BERIHA-MP	BHABANI SANKAR TRIPATHY (1)
126	8169/2023 WP(C)/17805/2023	PRASANTA KUMAR BEHERA-MP	PRAJIT KUMAR PRADHAN
127	8170/2023 WP(C)/24514/2022	POONAM MARODIA-MP	MOHENDRA KUMAR MOHAPATRO
128	8171/2023 WP(C)/17807/2023	SURESH CHANDRA RAUT-MP	BHABANI SANKAR TRIPATHY (1)
129	8172/2023 WP(C)/17809/2023	SANJAYA KUMAR DALEI-MP	BHABANI SANKAR TRIPATHY (1)
130	8173/2023 WP(C)/17810/2023	KALPANA SATAPATHY-MP	UMA CHARAN MISHRA
131	8174/2023 WP(C)/17811/2023	ASMITA BARIK-MP	BHABANI SANKAR TRIPATHY (1)
132	8175/2023 WP(C)/17814/2023	PRAMITA BHOI-MP	BHABANI SANKAR TRIPATHY (1)
133	8176/2023 WP(C)/17813/2023	SREE METALIKS LTD., KEONJHAR-MP	KSHIROD KUMAR SAHOO
134	8177/2023 WP(C)/17813/2023	SREE METALIKS LTD., KEONJHAR-MP	KSHIROD KUMAR SAHOO
135	8178/2023 WP(C)/17816/2023	SAMIR KUMAR MOHAPATRA-MP	BHABANI SANKAR TRIPATHY (1)
136	8179/2023 WP(C)/17818/2023	SAROJ KUMAR PRADHAN-MP	BHABANI SANKAR TRIPATHY (1)
137	8180/2023 WP(C)/17819/2023	UDAYANATH BEHERA-MP	DR. JITENDRA KUMAR LENKA
138	8181/2023 WP(C)/17820/2023	BISWADEV PANDA-MP	RANJIT SAMAL
139	8182/2023 WP(C)/17821/2023	SUJIT KUMAR BISWAL-MP	BHABANI SANKAR TRIPATHY (1)
140	8183/2023 WP(C)/17822/2023	ANAND BHARATI-MP	SACHIN SAHOO
141	8184/2023 WP(C)/17824/2023	AMIT KUMAR JAGADEV MOHAPATRA-MP	BHABANI SANKAR TRIPATHY (1)
142	8185/2023 WP(C)/17823/2023	SADASIVA MAHAPATRA-MP	RANJIT SAMAL
143	8186/2023 WP(C)/17825/2023	KUNA KUMAR SAHOO-MP	BHABANI SANKAR TRIPATHY (1)
144	8187/2023 WP(C)/17826/2023	BISWA RANJAN MISHRA-MP	RANJIT SAMAL
145	8188/2023 WP(C)/17829/2023	NIRMAL CHANDRA DAS-MP	DEBIDUTTA MOHAPATRA
146	8189/2023 WP(C)/17831/2023	DEBA PRASAD SAHOO-MP	DEBIDUTTA MOHAPATRA
147	8190/2023 WP(C)/17832/2023	ANUPAMA BAL-MP	SANTOSH KUMAR SAMANTARAYA
148	8191/2023 WP(C)/17833/2023	PRASANTA KUMAR SATAPATHY-MP	DEBIDUTTA MOHAPATRA
149	8192/2023 WP(C)/17835/2023	SURESH CHANDRA PANDA-MP	DEEPALI MAHAPATRA
150	8193/2023 WP(C)/17837/2023	RACHANA PATI-MP	RAJJEET ROY
151	8194/2023 WP(C)/17838/2023	SURESH CHANDRA BEHERA-MP	PRAFULLA KUMAR LENKA
152	8195/2023	SURESH CHANDRA BEHERA-MP	PRAFULLA KUMAR LENKA

153	WP(C)/17838/2023 8196/2023	DR. PRADEEP KUMAR PRADHAN-MP	AKSHAYA KUMAR SAHOO
154	WP(C)/17843/2023 8198/2023	ANSHUMAN SAHOO-MP	AUROVINDA MOHANTY
155	WP(C)/17846/2023 8199/2023	PRADYUPTA KUMAR MISHRA-MP	SANJIB SWAIN
156	WP(C)/17828/2023 8200/2023	KALAKAR SUNA-MP	MANOJ KUMAR PATI
157	WP(C)/17848/2023 8201/2023	JHILLIMANI NAYAK-MP	SIVA SANKAR CHAINI
158	WP(C)/17849/2023 8202/2023	HARIHAR PASAYAT-MP	MANOJ KUMAR PATI
159	WP(C)/17850/2023 8203/2023	JHILLIMANI NAYAK-MP	SIVA SANKAR CHAINI
160	WP(C)/17849/2023 8204/2023	SANTANU KUMAR SAHU-MP	MANOJ KUMAR PATI
161	WP(C)/17851/2023 8205/2023	RABINDRA KUMAR SAHOO-MP	MANOJ KUMAR PATI
162	WP(C)/17853/2023 8206/2023	BISHNU PRASAD SWAIN-MP	MANOJ KUMAR PATI
163	WP(C)/17856/2023 8207/2023	SAROJ KUMAR SAHU-MP	MANOJ KUMAR PATI
164	WP(C)/17859/2023 8208/2023	DAMODAR SANDHA-MP	MANOJ KUMAR PATI
165	WP(C)/17857/2023 8209/2023	TUNU SAHU-MP	MANOJ KUMAR PATI
166	WP(C)/17862/2023 8210/2023	MAHENDRA KUMAR BHUYAN-MP	MANOJ KUMAR PATI
167	WP(C)/17861/2023 8211/2023	KRUSHNA SAHOO-MP	RAKESH KUMAR MALLICK
168	WP(C)/17863/2023 8212/2023	AKSHYA KUMAR DAS-MP	DILLIP RAY
169	WP(C)/17864/2023 8213/2023	AKSHYA KUMAR DAS-MP	DILLIP RAY
170	WP(C)/17864/2023 8214/2023	ROHIT CHANDRA NATH-MP	MANOJ KUMAR PATI
171	WP(C)/17865/2023 8215/2023	KRISHNA CHANDRA MAJHI-MP	MANOJ KUMAR PATI
172	WP(C)/17866/2023 8216/2023	HIRALAL BEHERA-MP	MANOJ KUMAR PATI
173	WP(C)/17867/2023 8217/2023	M/S DANDESWAR PHARMACEUTICALS, GANJAM-MP	BINI MISHRA
174	WP(C)/17868/2023 8218/2023	M/S DHANURDHAR CHAMPATIRAY @ D.D.CHAMPATIRAY, BARKSMPRE SAHOO	
175	WP(C)/2162/2023 8219/2023	SUKANTI BEHERA-MP	RAJAKISHORE SAHOO
	WP(C)/17869/2023		